

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP (IB)-1527/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.07.2018**

NAME OF THE PARTIES: **RMC Readymix (India)**

**v/s.**

**DBM Geotechnics & Construction Pvt. Ltd.**

SECTION 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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ORDER  
7. CP (IB)-1527/I&BC/(MB/2017

None present. List this matter on 24.7.2018

Sd/-

RAVIKUMAR DURASAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)